

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 05.06.2020 (FRIDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

## For Admission (Fresh case)

| S. No. | Case No.                              | Name of the parties  | Counsel for Appellants | Counsel for Respondents |
|--------|---------------------------------------|--|------------------------|-------------------------|
| 1.     | Comp. App. (AT) (Ins) No. 513 of 2020 | Prashant Properties Pvt. Ltd.<br>Vs.<br>Vijaykumar V. Iyer RP of the Corporate Debtor & Ors. | Mitika Khanna          | Anup Kumar              |

## For Admission (After Notice)

|    |                                       |   |                    |               |
|----|---------------------------------------|---|--------------------|---------------|
| 2. | Comp. App. (AT) (Ins) No. 438 of 2020 | Laxmi Narayan Sharma<br>Vs.<br>Subodh Kumar Agrawal, Resolution Professional, Golden Jubilee Hotels Pvt. Ltd. & Ors.<br><br><b>With</b> | Sumedha Chadha     | Pankaj Vivek  |
| 3. | Comp. App (AT) (Ins) No. 426 of 2020  | NCC Ltd.<br>Vs.<br>Golden Jubilee Hotels<br><br><b>With</b>   | Adhish Srivastava  | Vijay Kaundal |
| 4. | Comp. App (AT) (Ins) No. 430 of 2020  | Consolidated Engineering Company<br>Vs.<br>Subodh Kumar Agarwal & Ors.  | Kumar Anurag Singh |               |
| 5. | Comp. App. (AT) (Ins) No. 452 of 2020 | Sushil Ansal<br>Vs.<br>Ashok Tripathi & Ors.  | Vishvendra Tomer   |               |

02:00 PM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

## For Orders

| S. No. | Case No.   | Name of the parties   | Counsel for Appellants | Counsel for Respondents          |
|--------|--|---|------------------------|----------------------------------|
| 1.     | Comp. App. (AT) (Ins) No. 637 of 2019                      | Liberty House Group Pte Ltd.<br>Vs.<br>Dinkar T. Venkatasubramanian   | Prachi Johri           | Sumesh Dhawan<br>Sumant Batra-RP |
| 2.     | Comp. App (AT) (Ins) No. 1220 of 2019 & I.A No. 17 of 2020 | India Power Corporation Ltd.<br>Vs.<br>Meenakshi Energy Ltd<br>Through Resolution Professional R.<br>Ravi Shankar Devarakonda & Ors.<br><br><b>With</b> | Arijit Mazumdar        | Biswajit Dubey                   |

|           |  |   |                 |                 |
|-----------|--|---|-----------------|-----------------|
| <b>3.</b> | Comp. App. (AT)<br>(Ins) No. 1450 of<br>2019 | Debasish Som<br>Vs.<br>Meenakshi Energy Ltd.<br>Through Resolution Professional<br>R. Ravi Shankar Devarakonda & Anr. | Arijit Mazumdar | Bishwajit Dubey |
|-----------|--|---|-----------------|-----------------|

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**By the order of Hon'ble Acting Chairperson**

**-sd/-**

**Registrar**